## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU SUPPLEMENTARY CAUSE LIST (II) DATED  ${\bf 22.07.2025}$  (TUESDAY)

## CHENNAI BENCH (HYBRID MODE) 10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

## For Orders/Clarification

S.No.	Case No.	Name of the Parties	<b>Counsel for Appellants</b>	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 231/2025 Leave to file IA No. 665/2025	Naseer Ahmed Vs Ravindra Beleyur, RP <b>WITH</b>	Mr. NP Vijaykumar	
2.	Comp App (AT) (CH) (Ins) No. 233/2025 Leave to file IA No. 669/2025	Nuzhat Aisha Naseer Vs Ravindra Beleyur, RP WITH	Mr. NP Vijaykumar	
3.	Comp App (AT) (CH) (Ins) No. 235/2025 Leave to file IA No. 672/2025	Awaiz Ahmed Vs Ravindra Beleyur, RP	Mr. NP Vijaykumar	

By order of Hon'ble Member (Judicial)

Chennai Bench

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